

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 230 OF 2016

Dated: 21st October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member (electricity)**

In the matter of:

TANGEDCO

.... Appellant(s)

Versus

Central Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : S. Vallinayagam for A1

Counsel for the Respondent(s) : Shubham Arya for R2
Poorva Saigal for R2
Anushree Bardhan for R2
Arvind Kumar Dubey for R2

ORDER

At the request of learned counsel for the parties, list this matter on **10.02.2020**.

**S.D. Dubey
Technical Member (electricity)**

**Justice Manjula Chellur
Chairperson**

PR